

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 101 of 2011

Dated: 7th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Bihar Industries Association ... Appellant (s)

Versus

Bihar Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Md. S. Haque, Adv. for
BERC
Mr. Aabhas Parimal, Adv. for
BSEB.

ORDER

Learned counsel for the respondent no.2 submits that he will file counter-affidavit during the course of the day. He is permitted to do so after supplying copy of the same to the necessary parties.

Learned counsel for the appellant has informed that another appeal filed by M/s. Kalyanpur Cement Limited i.e. Appeal No. 111 of 2011 wherein the same tariff order has been challenged is to be heard by Court No.1 on 10th January, 2012.

Contd...P2/-

We direct the Registry to post the matter along with Appeal No. 111 of 2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/ks